

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1145
ANSWERED ON:01.03.2011
DEVELOPMENT OF BORDER AREAS
Kishor Shri Kamal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has set any target for the development of bordering areas of the country under the Border Area Development Scheme;
- (b) if so, the details thereof; and
- (c) the amount allocated by the Government for the bordering States including Uttar Pradesh under the said scheme during each of the last three years and the current year, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): Government of India has been implementing a Border Area Development Programme (BADP) through the State Governments as a part of a comprehensive approach to Border Management. The main objective of the BADP is to meet the special developmental needs of the people living in remote and inaccessible areas with the entire essential infrastructure through convergence of Central/State/BADP/Local schemes and participatory approach. The programme is implemented in 358 identified border blocks of 96 districts of 17 States (including Uttar Pradesh), which constitutes international land border with neighboring countries. The developmental activities under BADP relate to social infrastructure, link roads, employment generation, education, health, agriculture and allied sectors. The funds are provided to the States as a 100% non-lapsable Central grant for supplementing the State efforts. While Government of India lays down the broad guidelines, the scheme/projects are finalized and executed by the State Governments. State-wise amount allocated by the Government of India to the 17 border States under BADP, during each of the last three years and the current year is given below.